

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-17/2015/6800/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aditya Hazarika,
District & Sessions Judge,
Hojai.

Dated Guwahati the 17th December, 2021

Sub: **Winter vacation.**

Ref:- Your letter No. DJHj/21/1509 dtd. 15.12.2021

Sir,

With reference to the above, I am directed to inform you that you have been granted **winter vacation from 24.12.2021 to 31.12.2021 along with station leave permission, with the official vehicle, at own cost, from the evening of 23.12.2021 till the morning of 03.01.2022**, as prayed for. The Chief Judicial Magistrate, Hojai and in his absence the next senior most Judicial officer, shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-17/2015/ 6801-02/A, dated , 17-12-2021
Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2. The Project Manager, Gauhati High Court, Guwahati.

JT.REGISTRAR (VIGILANCE)

Rao